

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/896/Admin/2026/325

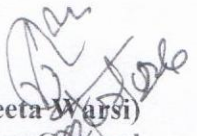
02 July, 2026

OFFICE ORDER

Consequent upon her selection, Smt. P. Rajam, Assistant Section Officer, Tamil Nadu Public Service Commission is hereby appointed as Private Secretary at National Green Tribunal, Southern Zone Bench, Chennai, on deputation basis, initially for a period of one year w.e.f. 25.06.2026 (F/N). The pay allowances, perks and privileges as permissible to Smt. P. Rajam would be admissible to her in the National Green Tribunal, as per the option exercised by her, as per the relevant Rules.

The terms & conditions for the deputation of Smt. P. Rajam will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.


(Vineeta Warsi)
Registrar General

To.

Smt. P. Rajam,
Private Secretary
Through Ld. Registrar
NGT, SZB, Chennai

Copy to:

1. The Joint Secretary, Tamil Nadu Public Service Commission, TNPCS Road Chennai-600003
2. The Director, P&L Division, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
4. DCA, NGT (PB), New Delhi
5. PPS to Hon'ble Chairperson.
6. PA to Registrar General, NGT (PB), New Delhi
7. RTI Cell, NGT (PB), New Delhi
8. Computer Section for updation on NGT website
9. Guard file (Admin)

(Vineeta Warsi)
Registrar General